

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 120(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President


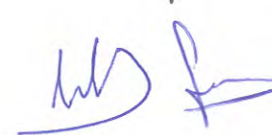
SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY: Sh. Vijay Kumar Gupta & ors.  
Vs  
M/s. S.R. Cottex Pvt. Ltd.

SECTION OF THE COMPANIES ACT:241/242 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1.	Mr. NAVEEN DAHIYA, Adv		} PETITIONERS	} 
2.	Mr. KARAN MALHOTRA, Adv		}	}
3.	Mr. MANSUMYER SINGH, Adv			
4.1	vivek Malik			
5)	Mukul Thakur		} - Respondent No.2	} 

ORDER

In pursuance of order dated 28.03.2017, Mr. Aditya Pratap Singh is present in person and has undertaken that the post dated cheque issued for 05.04.2017 by him shall not be dishonored if presented for encashment.





Contd...

In view of the above, we defer the order to 10.04.2017. However, Mr. Aditya Pratap Singh shall remain present on the next date of hearing - on 10.04.2017.

List on 10.04.2017.

Sd/-  
(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

Sd/- (R.VARADHARAJAN)

MEMBER (JUDICIAL)

U.D.Mehta

30.03.2017